

(13)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 23/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/185/CAA/2017
NAME OF THE TRANSFEROR CO : CHECKPOINT CHECKNET INDIA PVT LTD
NAME OF THE TRANSFEREE CO : CHECKPOINT APPAREL LABELING SOLUTIONS INDIA
PVT LTD
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1.	A.M. ILANGO	COUNSEL FOR PETITIONER	2.
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ORDER

Heard the counsel. Order is reserved.

→ d -
S Vijayaraghavan
Member (Technical)

→ sel -
K Anantha Padmanabha Swamy
Member (Judicial)